

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:339  
ANSWERED ON:21.02.2006  
RESTAURANTS ON LAND OF ITPO  
Nayak Shri Ananta

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether most of the restaurants located on the land of International Trade Promotion Organisation have build unauthorised structures;
- (b) if so, the details in this regard;
- (c) the action so far taken by ITPO to pull down the illegal structures; and
- (d) the time by when such illegal structures are likely to be removed?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI JAI RAM RAMESH)

(a)&(b) : There are 10 long-term licensees of Food & Beverages units in Pragati Maidan. Seven of them have made unauthorised structures.

(c)&(d) : India Trade Promotion Organisation (ITPO) issued notices to all the said seven units to remove the unauthorised structures but only one has so far removed the unauthorised structure. One case is pending before an Arbitrator. ITPO is examining legal options for removal of the unauthorised structures. It is not possible at this stage to lay down a time frame for removal of the unauthorised structures.